as proposed, the expected targets are likely to be achieved.

(d) The headquarters of the Bureau was shifted to Nagpur in June, 1978. The shifting from Delhi was done as soon as the temporary buildings to house the Bureau became available after renovation.

महाराष्ट्र में पीने के पानी की व्यवस्था

1070. **श्री हरिशंकर महाले** : क्या **निर्माण और आवास तथा पूर्ति और पुनर्वास** मंत्री यह बताने की कृपा करेंगे कि :

(क) छठी योजना अवधि के दौरान पीने का पानी सप्लाई करने के लिए महाराष्ट्र राज्य को कितनी धनराशि नियत की गई है ;

(ख) क्या उस राज्य के 8000 से अधिक गांवों में पीने के पानी की सप्लाई का कोई प्रबन्ध नहीं है ; और

(ग) इस समस्या के समाधान के लिए सरकार का क्या ठोस कार्यवाही करने का विचार है ?

निर्माण और आवास तथा **पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त)** : (क) छठी योजना को अभी अन्तिम रूप दिया जा रहा है । अतः महाराष्ट्र को नियत की गई राशि बताई नहीं जा सकती ।

(ख) 1971-72 में सूचित किए गए समस्या-ग्रस्त ग्रामों में से 1 अप्रैल, 1978 को 3872 समस्या-ग्रस्त ग्राम ऐसे थे जिन्हें कार्यक्रम के अन्तगत नही लाया गया था ।

(ग) पेयजल की व्यवस्था करने का विषय राज्यों का है । शेष समस्या-ग्रस्त ग्रामों को स्वच्छ पेयजल देने के लिए राज्य सरकार न्यूनतम आवश्यकता कार्यक्रम के अन्तर्गत निधियों की व्यवस्था कर रही है । इस कार्यक्रम में गति लाने के लिए 1977-78 से केन्द्र द्वारा प्रवर्तित त्वरित ग्रामीण जलपूर्ति कार्यक्रम के अन्तर्गत अतिरिक्त निधियां उपलब्ध कराई जा रही हैं ।

Project on River Porwan, Bakru and Konkai

1071. SHRI HALIMUDDIN AHMED: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 3485 on the 21st March, 1978 relating to proposal from Bihar regarding project on River Porwan, Bakru and Konkai and state:

(a) whether the Central Government have been informed of the progress made in that regard by the State Government of Bihar;

(b) if so, the details of the progress made so far and what is the expected progress likely to be made during the years 1978-79 and 1979-80; and

(c) whether the Central Government will carry out the survey to protect the people thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The Government of Bihar have split-up the Parman flood control scheme into two phases. The scheme for Phase I was prepared in May, 1978 for an estimated cost of Rs. 789.60 lakhs. It envisages the construction of embankments downstream from the National Highway. The Ganga Flood Control Commission (GFCC) has examined the scheme and comments thereon have been sent to the State Government for clarification. Replies thereto have not been received by Ganga Flood Control Commission so far. The scheme for Phase II for the construction of embankments from Indo-Nepal border to the National Highway has not yet been submitted by the Bihar Government. The protection works along Bakra river are included in the above schemes.

Finalisation of the Konkai embankment scheme and also the Parman Flood Control Scheme Phase II will have to be matched with the corresponding schemes to be prepared by His Majesty's Government of Nepal. The Nepalese Government have been requested to expedite topographical surveys and the study of flood control measures on Lohandra and Singhi in Nepal as already agreed to, as these are required for finalising the Parman